

Sl. No.	Name of K. V.
45.	No. 1 Chakeri
46.	IIT Kanpur
47.	Manauri
48.	Fatehgarh
49.	IIT Madras
50.	No. 1 Kalpakkam
51.	AFS. Avadi
52.	No. 1 Tambaram
53.	No. 1 Cochin
54.	Pattom, Trivandrum
55.	Ramgarh Cantt.
56.	No. 1 Gaya
57.	Danapur Catt.
58.	Kanakarbagh
59.	Hinoo Ranchi
60.	BHU Varanasi
61.	Gorakhpur
62.	CCL Ranchi
63.	AES. Jorhat
64.	Port Blair

There is a post of one Post Graduate Teacher (Sanskrit) in each of these Vidyalyas except in Kendriya Vidyalya Nc. 1 Colaba where two posts have been sanctioned due to the large number of sections in the school.

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 \*352. **Central Assistance in Retrieval of Buddha Statue**

\*352. **SHRIMATI T. MANEMMA:** Will the PRIME MINISTER be pleased to state:

(a) whether the huge statue of Buddha which fell into the Hussain Sagar in Hyderabad was retrieved;

(b) whether any Central assistance has been sought and provided to the State Government in the matter; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.

(b) No, Sir

(c) Does not arise.

\*353. **Extension to Public Sector Undertaking Employees after Superannuation**

\*353. **DR. ASIM BALA:** Will the PRIME MINISTER be pleased to state:

(a) the specific instructions of Government for granting extension after superannuation to the employees of public sector undertakings;

(b) under what circumstances such extensions are given;

(c) the procedure laid down for giving extension in public sector undertakings; and

(d) whether persons getting extensions can exercise all powers like a regular employee?

THE MINISTER OF STATE IN THE MINISTRY PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (c). The instructions in regard to extension/reemployment issued by the Government in 983 stipulate that no request for extension/reemployment should be entertained. However, in very rare and exceptional circumstances, cases of extension beyond superannuation are considered by the Government and decision in all cases, where the pay on an employee on extension/reemployment is proposed to be fixed at Rs. 2500/- per month or above, is taken with the approval of the Appointments Committee of the Cabinet.

(d) An officer holding a post can exercise all powers of that post irrespective of the fact whether his appointment is by grant of extension in service or by his reemployment.

[*Translation*]

**Land Acquired for Setting up Office of Military Engineering Service in Ranchi**

\*354. SHRI R. L. P. VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether 1500 acres of land acquired on lease for setting up an office of Military Engineering Service in Namkum area in Ranchi district is now being returned to the State Government; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No land was acquired or leased for establishing an MES office in Namkum area, in Ranchi District.

(b) Does not arise.

[*English*]

**Protection of Historical Monuments on Vijaya Keelandri Hill**

\*355. DR. SUDHIBRAY: Will the PRIME MINISTER be pleased to state:

(a) whether vandals and treasure hunters have been destroying archaeological sites and monuments on a 10 to 15 feet high Buddhist mound and in its vicinity atop Vijaya Keeladri Hill;

(b) whether the site is full of satavahana bricks, red polish and designed pottery; and

(c) if so, the steps taken by Government to protect these historical sites?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to available report, a part of the ancient site on the top of Vijaya-keeladri Hill in Andhra Pradesh has been partly destroyed on account of unauthorised digging while other parts of the mound are otherwise intact.

(b) This ancient site contains dressed blocks of Khondalite, ancient bricks, bits of historical pottery, lime stone fragments, etc. The site seems to belong to the early historical period.

(c) There is no proposal with the Archaeological Survey of India to protect this site as it does not fulfil the requisites of a monument/site of national importance. The State Government have been informed to take appropriate measures.

**Appointment of engineers in Computer Maintenance Corporation Limited**

\*356. DR. BENGALI SINGH: Will the PRIME MINISTER be pleased to state: